

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 1374/52549-568/F.1(3)/Gaz/19 dated 07.06.2019, the following committee is hereby reconstituted, with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Committee for construction of vulnerable witness facilities for vulnerable witnesses and Training Programme. Committee for identifying the procedure, qualification and eligibility criteria for empanelling female resource person/facilitators by inviting applications from female interpreters, translators, child psychologists, psychiatrists, social workers and guidance counselors.	Ms. Pinki Addl. Sessions Judge (Central)	Chairperson
	Ms. Vrinda Kumari, Addl. Sessions Judge (West)	Member
	Ms. Deepali Sharma, Addl. Sessions Judge (Central)	Member
	Administrative Civil Judge (West)	Member
	Administrative Civil Judge (Central)	Member
	The Secretary, DLSA (Central)	Member
	The Secretary, DLSA (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

11.6.19
(GIRISH KATHPALIA)
District & Sessions Judge (HQs)
Delhi 11/6/19

No. 1381 / 52826-843 /F.1(3)/Gaz/19

Dated 11 JUN 2019

Sub:-Reconstitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Sr. AO(J)/AO(J), VWDC Cell, General Branch, Admin. Branch (I,II&III), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)
Delhi 11/6/19